

Filing No. 8078/2020

Vinod kumar Singh @ Binod kumar Singh vs. The State of Jharkhand

Advocate's name – Ashish Kumar

Defects:

2.Limitation expired on 29/03/2020, delayed by 61 days.

3.Provisional bail granted vide order dated 29.01/2020 till sixty days from the order and the instant appeal has been filed after expiry of provisional bail.

9 (i) Oath serial number is missing at affidavit in appeal and its I.A.

(ii)Limitation petition may be filed.

(iii)Statement regarding annexure is missing in the affidavit of I.A.

(iv) P.Form may be filled up properly.